

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

14657

LOK SABHA

Wednesday, 21st September, 1955

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

BUSINESS ADVISORY COMMITTEE

TWENTY-SIXTH REPORT

Shri M. A. Ayyangar (Tirupati): I beg to present the Twenty-sixth Report of the Business Advisory Committee.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-EIGHTH REPORT

Shri M. A. Ayyangar (Tirupati): I beg to present the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

FOURTEENTH REPORT

श्री बी० जी० मेहता (गोहिलवाड़): मैं उत्पादन मंत्रालय पर एस्टिमेट्स कमेटी की चौदहवीं रिपोर्ट पेश करता हूँ।

70:63 L.S.D.—1.

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ALL-INDIA INSTITUTE OF MEDICAL SCIENCES BILL

The Minister of Health (Rajkumari Amrit Kaur): I beg to move for leave to introduce a Bill to provide for the establishment of an All-India Institute of Medical Sciences.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an All-India Institute of Medical Sciences."

The motion was adopted.

Rajkumari Amrit Kaur: I introduce the Bill.

INDUSTRIAL DISPUTES (AMENDMENT AND MISCELLANEOUS PROVISIONS) BILL

The Minister of Labour (Shri Khandubhai Desai): I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947 and the Industrial Employment (Standing Orders) Act, 1948 and to repeal the Industrial Disputes (Appellate Tribunal) Act, 1950.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947 and the Industrial Employment (Standing Orders) Act, 1948 and to repeal the Industrial Disputes (Appellate Tribunal) Act, 1950."

The motion was adopted.

Shri Khandubhai Desai: I introduce the Bill.